

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3801
ANSWERED ON:25.08.2011
PENDING CASES UNDER NCM
Abdulrahman Shri

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of complaints, representations and suggestions received by the National Commission for Minorities during the last three years and the current year, year-wise;
- (b) the number of cases out of them disposed off and the number of cases pending for disposal;
- (c) the reasons for high pendency of these cases; and
- (d) the steps being taken to ensure speedy disposal of cases by the NCM?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a): During the last three years and the current year total number of complaints received in the National Commissions for Minorities as under:-

Sl.No.	Year	No.of complaints received
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1.	2008-09	2250
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2.	2009-10	2268
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3.	2010-11	2378
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4.	1/4/2011 to 31/7/2011	942
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(b): The complaints are taken up by the NCM for appropriate redressal of the grievances with the concerned authorities as per requirement. The details of number of cases disposed of and pending for the year 2008-09,2009-10 and 2010-2011 are not readily available and are being collected and will be laid on the table of the House. However, the number of cases disposed during the period 1/4/2011 to 31/7/2011 are as under:-

- i) Closed - 152
- ii) Forwarded to concerned authorities and closed - 384
- iii) Report called for from concerned authorities - 180
- iv) Under process for action - 306

(c) & (d): NCM takes up complaints for inquiry with concerned authorities on merit of the case. Disposal depends on the response of concerned authorities. Close monitoring is being done by the Commission to reduce pendency.